

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-129/2020)

Risara Hotels LLP and anr. Petitioners.

Vs

Sonia Gaurang Suctancar Respondent.

Ms. S. Drago, Advocate for the petitioners.

Ms. A. A

gni, Senior Advocate with Ms. J. Sawaikar, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 17th August 2020.

P.C.

Petitioners' counsel seeks time. Post the matter on 18.8.2020.

DAMA SESHADRI NAIDU, J.

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